GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:3482 ANSWERED ON:19.03.2013 COAL RESERVES Tomar Shri Narendra Singh

Will the Minister of COAL be pleased to state:

- (a) whether the Government has conducted any survey to explore the coal reserves in the country including Madhya Pradesh and Chattisgarh and if so, the details thereof;
- (b) the details of coal mines in these States that are operational/lying closed and the number of new coal mines being allocated, State and company-wise; and
- (c) the number of small scale units which have been supplied coal from the coal mines of these States, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) The Government through its agencies Geological Survey of India, Central Mine Planning & Design Institute Ltd., Mineral Exploration Corporation Ltd. etc. is carrying out survey/ exploration of available coal resources throughout India including the States of Madhya Pradesh and Chhattisgarh. The State-wise details as on 1.4.2012 are given below:

(in Million Tonnes)
State Geological Resources of Coal
Proved Indicated Inferred Total
(A) Gondwana coalfields:
Andhra Pradesh 9566.61 9553.91 3034.34 22154.86

Assam 0 2.79 0 2.79

Bihar 0 0 160.00 160.00

Chhattisgarh 13987.85 33448.25 3410.05 50846.15

Jharkhand 40163.22 33609.29 6583.69 80356.20

Madhya Pradesh 9308.70 12290.65 2776.91 24376.26

Maharashtra 5667.48 3104.40 2110.21 10882.09

Odisha 25547.66 36465.97 9433.78 71447.41

Sikkim 0 58.25 42.98 101.23

Uttar Pradesh 884.04 177.76 0 1061.80

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West Bengal 12425.44 13358.24 4832.04 30615.72
(B) Tertiary coalfields :
Arunachal Pradesh 31.23 40.11 18.89 90.23
Assam 464.78 42.72 3.02 510.52
Meghalaya 89.04 16.51 470.93 576.48
Nagaland 8.76 0 8.60 315.41
Total (A+B) 118144.82 142168.85 33183.49 293497.15
(b) The details of coal mines in these States that are operational/lying closed are as under:-
Company States Operational Lying closed
Eastern OC UG Mixed OC UG
Coalfields
             Mixed
Limited
 West Bengal 12 76 2 11 40
  Jharkhand 5 10 - 4 3
Bharat Coking Coal Limited
  Jharkhand 18 37 20 1 3
  West Bengal 1 2 - --
Central Coalfields Limited
  Jharkhand 41 24 1 4 11
Northern Coalfields Limited
 Madhya Pradesh 6 - - 1 -
  Uttar Pradesh 4 - - - -
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Western Coalfields Limited
 Maharashtra 31 22 - 7 12
 Madhya Pradesh 7 20 2 6 25
South Eastern Coalfields Limited
 Chattisgarh 17 37 1 1 22
   7 28 0 4 15
Mahanadi Coalfields Limited
 Odisha 16 11 - 1 -
North Eastern Coalfields
 Assam 3 4 - - -
 Meghalaya - 1 - - -
Total 168 272 26 40 131
State-wise new coal blocks being offered to the Govt. Companies/Corporations under auction by competitive bidding of Coal Mines
Rules, 2012.for specified end-use i.e Power and Mining are as under:-
S.No State Power Mining
1 Chattisgarh 5 1
2 Jharkhand 2 1
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(c) Consumers having requirement of less than 4200 tonnes/annum are categorised under small and medium sector by New Coal

3 Madhya Paradesh 1 -

4 Maharashtra 1 -

6 West Bengal 1 -

5 Odisha 4 1

Distribution Policy (NCDP) of the Government. Consumers in this category who were drawing coal from Coal India Limited (CIL) were given option either to enter into Fuel Supply Agreement (FSA) or to draw their supplies from the State Government nominated agencies. NCDP has earmarked 8 million tonnes/annum of coal for this sector. In the year 2012-13, 23 state agencies of 16 states have been allocated coal for distribution of coal to small and medium consumers of their state. State-wise small scale units whose annual requirement is less than 4200 tonnes which is supplied coal through Fuel Supply Agreement is as under:-

